

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.122**  
CA-515/2019, CA-769/2019, CA-576/2019, IA-5660/2020, IA-641/2019, CA-774/2019 in  
IB- 761/(ND)/2018

**IN THE MATTER OF:**

**Ms. Sony Pictures Networks India P. Ltd**  
**Vs.**  
Ortel Communication Limited

**...OPERATIONAL CREDITOR**

**... RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 13.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : -

For the Respondent :

**ORDER**

Heard the submissions made by the Counsels present at the time of virtual hearing of the matter.

Let these matters be listed for hearing on 28.7.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**